

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPEALATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 13653 AND 14030 OF 2015

**THE PRINCIPAL OFFICERS
LG ELECTRONICS INDIA PVT. LTD.
THROUGH ITS AUTHORIZED SIGNATORY
MR. ASHISH AGRAWAL**

....PETITIONER

VERSUS

**THE ASSISTANT COMMISSIONER OF INCOME TAX,
NOIDA & ANR.**

....RESPONDENT

OFFICE REPORT

The matter above mentioned were listed before the Hon'ble Court on 08th May, 2015, when the Hon'ble Court was pleased to pass the following order:

"Learned counsel for the petitioner is directed to file a copy of the paper books in SLP(C)No.26803 and SLP(C)No.24455 of 2014 within a week.

List after the summer vacation."

It is submitted that pursuant to above mentioned Court's order, Counsel for the petitioner has filed copies of Paper Books of SLP No. 26803 and 24455 of 2014 and the same have been placed below the main Paper Books for the kind perusal of the Hon'ble Court.

The matters above-mentioned are listed before the Hon'ble Court with this office report.

DATED THIS THE 3RD DAY OF JULY, 2015.

ASSISTANT REGISTRAR

Copy to:-

Mr. R.Chandrachud, Advocate

ASSISTANT REGISTRAR